

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**CAUSE LIST****Joint Sitting of Court No. 1 & 2****FARIDKOT HOUSE****Date: 13th February, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON****HON'BLE MR JUSTICE Dr. P. Jyothimani
JUDICIAL MEMBER****HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER****HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT No. 1			
FOR DIRECTION			
1.	Review Application No. 11/2013 in Original Application No. 281/2013 (M.A No. 165/2014, M.A No. 167/2014, M.A No. 08/2015 & M.A No. 09/2015)	Haryali welfare Society Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. Along with Mr. Rahul Choudhary, Adv. For Applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. Anil Grover, AAG along with Mr. Vineet Malik, Adv. For R – 2 to 7 Mr. Manjit Singh, Adv. For R – 8 Mr. Aagney Sail, Adv. For R – 9 to 11
2.	Original Application No. 152/2014	Dr. Vidyasagar Vs Union of India & Ors.	Mr. Saurabh B.P. Chadda, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Vineet Malik, Adv. for R – 2 Mr. Manjit Singh, Adv. for R – 3 & 4 Mr. Vipin Jain, Adv. for R – 8 & 9 Ms. Neha Miriam Kurian, Adv. for R – 10 & 11
FOR ADMISSION			
3.	M.A No. 115/2015 in Original Application No. 141/2014	Saloni Singh & Anr. Vs Union of India & Ors.	
AFTER NOTICE			
4.	Original Application No. 520/2014	Anil Kumar Mahajan Vs Union of India	Mr. Ajit Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 147/2014	Legal Aid Committee, NGT Bar Association Vs MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Sanjay Dewan, Adv. for R – 3 Mr. D.N. Goverdhan, Adv. for R – 4

			Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 5 Ms. Savitri Pandey, Adv. for R – 6 Mr. A.K. Prasad, Adv.
6.	Original Application No. 01/2015	Jitesh Kumar Vs Uttar Pradesh P.C.B. & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Daleep Dhyani, Adv. for R – 1, 2 & 7 Ms. Savitri Padey, Adv. for R – 3, 5 & 10 Mr. Sumeer Sodhi, Adv. for R - 4
FOR HEARING			
7.	Original Application No. 140/2014	Nanga Ram Dangi Vs Secretary, Department of Environment & Forests & Ors.	Mr. Susheel Tripathi, Adv. For Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Abhishek Paruthi, Adv. for R - 3 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R – 4 to 6
8.	Original Application No. 184/2013 (M.A No. 865/2013 & M.A No. 669/2014)	Gurpreet Singh Bagga Vs MoEF & Ors.	Mr. Narender Hooda, Sr. Adv. along with Mr. Shashank Shekhar, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Gaurav Bhatia, AAG for R – 2 to 5 Ms. Savitri Pandey, Adv. for R – 6 Mr. Suraj Prakash Singh, Adv. for R – 7 Mr. S.P. Singh, Sr. Adv. along with Mr. Kalyan Dutt, Adv.
CASES OF COURT NO. 2			
FOR ADMISSION			
9.	M. A No. 120/2015 in Original Application No. 161/2014	Bharat Jhunjunwala Vs Union of India & Ors.	Mr. Abhishek Attrey, Adv. for Applicant
FOR HEARING			
10.	M.A No. 743/2013 in Original Application No. 11/2012 (M.A No. 58/2014)	Residents of Village Kadamdih Through Umang Choudhary Vs State of Jharkhand & Ors.	Ms. Manisha, Adv. for Applicant Mr. Anurag Singh, Adv. for R – 1 to 3 & 5 to 8 Mr. Biswajit Das, Adv. for R – 4 Mr. Shailendra Singh, Adv. for R - 13
11.	Original Application No. 522/2014	Dr. Rakib Anjum Vs MoEF & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Ms. P.B. Singh, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R - 3

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